

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

90/14(1)/ND/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2018

NAME OF THE COMPANY: M/s. ITL Infotech Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Nakul Kumar, Advocate for the Petitioner			
	Mr. Shobhit Srivastava, Dy. ROC			

ORDER

The ROC has not filed any reply as the application is required to be filed in GNL-1. Let steps be taken.

To come up for further consideration on 5th September, 2018.



(Ina Malhotra)
Member (J)